

National Highway from Hyderabad to Vijayawada

1408. DR. K. L. RAO: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 990 on the 29th July, 1974 and state:

(a) whether the National Highway No. 9 ends at the limits of Vijayawada town and it is not the responsibility of the Ministry to know about the condition of the road leading into the town even to the extent of not being aware of the several accidents occurring in that small stretch of the road;

(b) whether it is not necessary for the traffic on the National Highway No. 9 to be connected to National Highway No. 5 specially when the inter-connection is only in small stretches in the town; and

(c) whether six years period accepted by the Ministry is not considered sufficient for necessary action to be planned specially when the railway bridges in the proposed alignment are almost ready?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) to (c). National Highway No. 9 is linked with National Highway No. 5 at Vijayawada near Krishna river bridge and beyond that National Highway No. 5 has a southerly bypass for going towards Visakhapatnam. Along this travel route, there is a little detour for travel between Hyderabad and Visakhapatnam via Vijayawada compared to the link roads through the town. Accepting the need for a National Highway bypass link between National Highway Nos. 9 and 5 along Hyderabad-Vijayawada-Visakhapatnam axis running to the north of Vijayawada town due to the inadequacy of the Vijayawada town roads for the purpose, a provision was made in the Fourth Plan of a sum of Rs. 50 lakhs for the acquisition of land for the same. Against this provision, two estimates for an aggregate length of 4 Kms. out of

the total length of about 8.86 Kms., for the work of land acquisition and land acquisition is in progress. Another estimate for the acquisition of land in the remaining length is, at present, under correspondence with the State for sorting out certain alignment aspects. Its sanction will depend on the availability of funds which at the present moment are very scarce. As it is, because of the acute shortage of funds, such links and bypasses have been assigned low priority.

The over-bridges over the railway lines referred to in the question are being constructed by the Railways not as part of a national Highway work, but perhaps in replacement of the existing level crossings within Vijayawada Municipal limits. The sites and orientation of these over bridges, however, do not as such fulfil the National Highway requirements.

Ship Building Facilities at Alleppey and Panaji

1409. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 3505 on the 26th August, 1974 and state;

(a) whether Government have taken a final decision on the proposal for the setting up of ship building facilities at Alleppey and Panaji; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) and (b). No Sir. Information on some of the points is still awaited from Government of Kerala regarding building facilities for river craft at Alleppey. No Project Report has so far been received from the Government of Goa, Daman and Diu for expansion of marine workshop at Betim and Panaji.